

Export of Aluminium

714. SHRI MUKHTIAR SINGH
MALIK:

SHRI SUBHASH AHUJA:

SHRI G. M. BANATWALLA:

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) whether it is a fact that India has been an exporter of aluminium during the past two years; and if so, the quantity of aluminium which was exported by India during the same period, year-wise;

(b) whether it is also a fact that at present there is shortage of aluminium and Government have planned to import this metal during the year 1977-78; and

(c) the reasons for this shortage and its effect on India's foreign exchange?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) Yes, Sir. The quantity of aluminium exported during 1975-1976 and 1976-77 were around 10 thousand tonnes and 25 thousand tonnes respectively.

(b) Yes, Sir.

(c) Shortage is due to increase in demand of aluminium without corresponding increase in the production. Foreign exchange out-go as a result of import is estimated to be around Rs. 20 crores.

Use of monkeys imported from India for radiation tests

715. SHRI MOHINDER SINGH
SAYIAN WALA:

SHRI YASHWANT BOROLE:

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) whether it has come to his notice that monkeys imported from India are being used in USA for radiation tests to perfect the Neutron Bomb, a 'clean' nuclear device, while under the law monkeys can be used for medical and research work only; and

(b) if so, what steps are being taken to see that the laws are not flouted and the monkeys are not used for this cold-blooded slaughter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) and (b). We have seen newspaper reports alleging misuse of monkeys. The export of monkeys has been banned.

Recommendations of the Jha Committee on Indirect Taxation

716. SHRI CHITA BASU: Will the Minister of FINANCE be pleased to state:

(a) whether the Jha Committee on Indirect Taxation has since submitted its final report;

(b) if so, principal recommendations thereof;

(c) whether the Government have since studied the report and recommendations; and

(d) the conclusions of Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AKRAWAL): (a) Yes, Sir.

(b) Part I of the Final Report of the Committee, which contains in a condensed form the main conclusions and recommendations of the Committee has already been laid on the Table of the House on the 16th December, 1977.

(c) The whole Report, which covers the entire gamut of indirect taxation by both the Union and the States, is under study at present.